GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1502

TO BE ANSWERED ON THE 26TH JULY, 2022/ SRAVANA 04, 1944 (SAKA)

ATROCITIES AND ATTACKS ON DALITS

1502. SHRI A. GANESHAMURTHI: SHRI A. RAJA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of incidents of atrocities and attacks on Dalits in the country during the last four years;
- (b) the number of FIR cases were filed and ended in conviction during the corresponding period, year-wise;
- (c) whether there is any mechanism to monitor this type of incidents and its logical conclusion and if so, the details thereof;
- (d) whether recently in Gujarat, Karnataka, Madhya Pradesh and Uttar Pradesh Dalit youths were harassed and atrocities committed, after they raised objection for ill-treating them; and
- (e) if so, the details thereof and the action taken?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) & (b) National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest published report is of the year 2020. The details of number of cases registered, cases charge-sheeted and persons convicted under crime/atrocities against Scheduled Castes (SCs), State/UT-wise during the years 2017-2020 are at Annexure.

LS.US.Q.NO.1502 FOR 26.07.2022

(c) to (e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities of maintaining law and order, protection of life and property of the citizens including SCs, rest with the respective State Governments and the State Governments are competent to deal with such offences under the extant provisions of laws. However, MHA have been issuing advisories to States/UTs from time to time for effective implementation of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, and Rules, which are available at www.mha.gov.in.

Annexure

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), and Persons Convicted(PCV) under Crime/Atrocities against Scheduled Castes (SCs) during year 2017 to 2020

SL No.	State/UT	2017			2018			2019			2020		
		CR	CCS	PCV									
1	Andhra Pradesh	1969	1243	137	1836	1430	105	2071	928	71	1950	1615	66
2	Arunachal Pradesh	2	0	0	0	0	0	0	1	0	0	1	0
3	Assam	10	5	0	8	2	0	21	5	0	28	3	0
4	Bihar	6747	6575	137	7061	6469	81	6544	4784	74	7368	5453	18
5	Chhattisgarh	283	285	100	264	236	74	341	313	70	316	280	34
6	Goa	10	5	1	5	3	3	3	4	0	2	1	0
7	Gujarat	1477	1349	32	1426	1269	36	1416	1229	15	1326	1203	8
8	Haryana	762	448	73	961	564	58	1086	670	106	1210	632	12
9	Himachal Pradesh	109	71	4	130	111	3	189	111	7	251	185	1
10	Jharkhand	541	247	28	537	250	33	651	209	20	666	292	15
11	Karnataka	1878	1498	43	1325	1098	48	1504	1131	50	1398	1208	29
12	Kerala	916	605	12	887	608	24	858	634	20	846	655	7
13	Madhya Pradesh	5892	6070	1832	4753	4738	1289	5300	5073	1775	6899	6718	791
14	Maharashtra	1689	1349	154	1974	1545	131	2150	1800	111	2569	2133	87
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	1969	1909	11	1778	1663	9	1886	2365	2	2046	2088	5
20	Punjab	118	63	10	168	84	9	166	76	11	165	97	9
21	Rajasthan	4238	2357	2125	4607	2407	1035	6794	3194	1536	7017	3328	886
22	Sikkim	5	4	1	5	4	0	4	2	0	0	0	0
23	Tamil Nadu	1362	1171	175	1413	1221	180	1144	967	123	1274	968	188
24	Telangana	1466	845	60	1507	1046	46	1690	1119	56	1959	1534	25
25	Tripura	1	1	0	1	0	0	0	0	0	2	0	0
26	Uttar Pradesh	11444	9006	3368	11924	9906	4789	11829	9931	3099	12714	10489	3955
27	Uttarakhand	96	42	6	58	65	0	84	68	35	87	64	0
28	West Bengal	138	168	0	119	80	0	145	89	0	109	128	0
	TOTAL STATE(S)	43122	35316	8309	42747	34799	7953	45876	34703	7181	50202	39075	6136
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	1	2	0	1	1	0	1	0	2	3	0	1
31	D&N Haveli and Daman & Diu+	0	0	0	1	0	0	2	0	0	1	1	0
32	Delhi	48	38	0	36	32	0	76	51	3	69	59	0
33	Jammu & Kashmir*	0	0	0	1	1	0	2	0	0	7	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	32	34	0	7	5	0	4	0	0	9	3	0
	TOTAL UT(S)	81	74	0	46	39	0	85	51	5	89	63	1
	TOTAL (ALL INDIA)	43203	35390	8309	42793	34838	7953	45961	34754	7186	50291	39138	6137

Source: Crime in India

Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2017 & 2018

 $[\]ast$ ' Data of erstwhile Jammu & Kashmir State including Ladakh for 2017 & 2018